GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 262 ANSWERED ON 25TH FEBRUARY, 2016

NH IN TELANGANA AND ANDHRA PRADESH

262. SHRI PRABHAKAR REDDY KOTHA: SHRIMATI KOTHAPALLI GEETHA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has sanctioned Rs. 40,800 crore package for Construction of National Highways in Telangana for about 2556 kms, if so, the details thereof and progress made so far;
- (b) whether the Government proposes to take up Bengaluru-Hyderabad corridor road project through Kurnool and also Hyderabad-Amaravati Expressways, if so, the details thereof and if not, the reasons therefor; and
- (c) the present status of each NH in Telangana and Andhra Pradesh, NH-wise along with funds sanctioned/spent during last two years?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI P. RADHAKRISHNAN)

- (a) & (b) "In-Principle" approval for declaration of 11 No. of new National Highways covering a length of 1458 km have been accorded in the State of Telangana subject to outcome of Detailed Project Report (DPR). State Govt. of Telangana has been requested to take up the work of preparation of Detailed Project Report (DPR).
- (c) Total 30 nos of projects amounting to Rs 9200 cr in Andhra Pradesh and 22 nos of projects amounting to Rs 4520 cr in Telangana are in various stage of progress.
